

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : CP/189/CAA/2017

NAME OF THE TRANSFEROR 1 : NK TELE SYSTEMS LTD

NAME OF THE TRANSFEROR 2 : NSM HOLDING PVT LTD

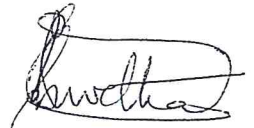
NAME OF THE TRANSFEREE : T.V. SUNDRAM IYENGAR & SONS PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. VIKRAM P JAIN
SHWETHA VASUDEVAN
SHRUTI KRISHNAN
for TK Bhaskar

counsel for
petitioner



ORDER

Heard the counsel for the applicant. Order is reserved.

- sel -
K Anantha Padmanabha Swamy
Member (Judicial)